

**RESUME' OF WORK DONE BY
LOK SABHA**

FIFTH LOK SABHA—SECOND SESSION

(24th May to 12th August, 1971)



**LOK SABHA SECRETARIAT
NEW DELHI**

October, 1971

P R E F A C E

This publication contains a brief resume' of work done by Lok Sabha during the Second Session of Fifth Lok Sabha, 1971.

NEW DELHI;
October 8, 1971.

S. L. SHAKDHER,
Secretary.

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**RESUME' OF WORK DONE BY LOK SABHA DURING THE
SECOND SESSION OF FIFTH LOK SABHA
(MAY—AUGUST, 1971)**

1. DURATION OF SESSION

Date of commencement	24th May, 1971
Date of adjournment <i>sine die</i>	12th August, 1971
Date of prorogation.	18th August, 1971
Number of days of sittings]	59
Number of hours of sittings]	396 hours and 5 minutes

2. BILLS

(i) Government Bills

S. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
1	The Prevention of Insults to National Honour Bill, 1971.	24-5-71	..	11-8-71 12-8-71 (Consideration and passing)	H—M 1—47	9	..	Passed
2	The General Insurance (Emergency Provisions) Bill, 1971.	28-5-71	..	2-6-71, (Consideration and passing)	2—56	..	..	Passed
3	The Finance (No. 2) Bill, 1971.	28-5-71	..	26-7-71, 28-7-71, 29-7-71, 30-7-71, 31-7-71 (Consideration and passing)	12—57	218	15	Passed, as amended
4	The Indian Telegraph (Amendment) Bill, 1971, as passed by Rajya Sabha.	..	31-5-71	9-8-71 (Consideration and passing)	0—58	2	..	Passed

5	The Medical Termination of Pregnancy Bill, 1971, as passed by <i>Rajya Sabha</i> .	..	1-6-71	2-8-71 (consideration and passing)	2-08	..	..	Passed
6	The Gold (Control) Amendment Bill, 1971.	1-6-71	..	14-6-71 (Consideration and passing)	1-18	2	..	Passed
7	The Bengal Finance (Sales Tax) (Delhi Validation of Appointments and Proceedings) Bill, 1971.	3-6-71	..	11-6-71, 14-6-71 (Consideration and passing)	0-24	..	..	Passed
8*	The Maintenance of Internal Security Bill, 1971.	3-6-71	..	16-6-71, 17-6-71, 18-6-71 (Consideration and passing)	0-29 12-28	68	2	Passed as amended
9	The Salaries and Allowances of Officers of Parliament (Amendment) Bill, 1971.	4-6-71	..	15-6-71, 16-6-71 (Consideration and passing)	1-14	5	..	Passed
10	The Manipur Appropriation (No. 2) Bill, 1971.	11-6-71	..	11-6-71 (Consideration and passing)	0-01	..	..	Passed
11	The Appropriation (Railways) No. 2 Bill, 1971.	15-6-71	..	15-6-71 (Consideration and passing)	0-47	..	..	Passed
12	The Mysore State Legislature (Delegation of Powers) Bill, 1971, as passed by <i>Rajya Sabha</i> .	..	16-6-71 -	22-6-71 (Consideration and passing)	1-09	..	..	Passed
13†	The Delhi Sikh Gurdwaras (Management) Bill, 1971 as passed by <i>Rajya Sabha</i> .	..	18-6-71	22-6-71 (Consideration and passing)	1-46	..	..	Passed

*Motion for consideration of the Bill was discussed together with the Statutory Resolution regarding disapproval of the Maintenance of Internal Security Ordinance, 1971.

†Motion for consideration of the Bill was discussed together with the Statutory Resolution regarding disapproval of the Delhi Sikh Gurdwaras (Management) Ordinance, 1971.

1	2	3	4	5	6	7	8	9
14	The Agricultural Refinance Corporation (Amendment) Bill, 1971.	18-6-71	..	31-7-71 (Consideration and passing)	1-01	1	..	Passed
15	The Punjab Appropriation Bill, 1971.	21-6-71	..	21-6-71 (Consideration and passing)	0-01	..	..	Passed
16	The Advocates (Amendment) Bill, 1970, as introduced in Rajya Sabha.	..	..	22-6-71 (Motion for concurrence to refer the Bill to a Joint Committee)	0-02	..	..	Motion for concurrence adopted.
17	The Public Premises (Eviction of Unauthorised Occupants) Bill, 1971.	5-7-71	..	31-7-71 (Consideration and passing)	0-11 1-52	7	..	Passed
18	The International Airports Authority Bill, 1971.	9-7-71	..	31-7-71 (Consideration and passing)	1-25	4	1	Passed as amended
19	The Central Board of Direct Taxes (Validation of Proceedings) Bill, 1971.	9-7-71	..	31-7-71 (Consideration and passing)	1-01	2	..	Passed
20*	The West Bengal State Legislature (Delegation of Powers) Bill, 1971.	16-7-71	..	23-7-71 26-7-71 (Consideration and passing)	0-10 6-49	2	..	Passed
21	The Appropriation (No. 2) Bill, 1971.	21-7-71	..	21-7-71 (Consideration and passing)	0-04	..	..	Passed
22	The Gujarat State Legislature (Delegation of Powers) Bill, 1971, as passed by Rajya Sabha.	22-7-71	..	2-8-71 (Consideration and passing)	1-02	2	..	Passed

23†	The Punjab State Legislature (Delegation of Powers) Bill, 1971, as passed by Rajya Sabha.	..	22-7-71	2-8-71, 5-8-71 (Consideration and passing)	2-58	..	Passed
24	The Gujarat Appropriation Bill, 1971.	23-7-71	..	23-7-71 (Consideration and passing)	0-03	..	Passed
25	The Mysore Appropriation (No. 2) Bill, 1971.	23-7-71	..	23-7-71 (Consideration and passing)	0-01	..	Passed
26	The West Bengal Appropriation (No. 2) Bill, 1971.	26-7-71	..	26-7-71 (Consideration and passing)	0-04	..	Passed
27	The Constitution (Twenty-fourth Amendment) Bill, 1971.	28-7-71	..	3-8-71, 4-8-71 (Consideration and passing)	0-27 13-55	44	Passed
28.	The Constitution (Twenty-fifth Amendment) Bill, 1971.	28-7-71	..	..	0-47	..	Pending
29	The Prevention of Food Adulteration (Amendment) Bill, 1971.	29-7-71	..	12-8-71 (Consideration and passing)	0-35	1	Passed
30	The Coal Bearing Areas (Acquisition and Development) Amendment and Validation Bill, 1971.	2-8-71	..	12-8-71 (Consideration and passing)	0-02 0-22	..	Passed
31	The Central Sales Tax (Amendment) Bill, 1971.	5-8-71	..	12-8-71 (Motion for reference of the Bill to a Select Committee)	0-01	..	Motion for reference of the Bill to a Select Committee adopted.
32	The Constitution (Twenty-sixth Amendment) Bill, 1971.	9-8-71	..	..	..	..	Pending

*Motion for consideration of the Bill was discussed together with General Discussion on the West Bengal Budget, Demands for Grants in respect of the State of West Bengal for 1971-72 and the Statutory Resolution regarding approval of the Proclamation issued by the President on the 29th June, 1971 under article 356 in relation to the State of West Bengal.

†Motion for consideration of the Bill was discussed together with the Statutory Resolution regarding approval of the Proclamation issued by the President on the 15th June, 1971 under article 356 in relation to the State of Punjab.

1	2	3	4	5	6	7	8	9
33	The Appropriation (No. 3) Bill, 1971.	9-8-71		9-8-71 (Consideration and passing)	0-14	..		Passed
34	The Comptroller and Auditor-General's (Duties, Powers and Conditions of Service) Bill, 1971.	11-8-71	..	..	..	..		Pending
35	The Lokpal and Lokayuktas Bill, 1971.	11-8-71		..			..	Pending
	The Taxation Laws (Amendment) Bill, 1971.	12-8-71		..	..		..	Pending
37	The Prevention of Water Pollution Bill, 1969, as introduced in <i>Rajya Sabha</i> .	..	..	12-8-71 (Motion for concurrence to refer the Bill to a Joint Committee)	0-02	..	..	Motion for concurrence adopted.

Summary

1. Bills pending at the end of the last Session	Nil
2. Bills introduced	29
3. Bills passed by Rajya Sabha laid on the Table	6
4. Bills passed	29
5. Bills referred to Select Committee	1
6. Bills pending at the end of the Session <i>vide</i> para. No. 361 of Bulletin— Part II, dated 21-8-1971	6

(ii) Private Members' Bills

Sl. No.	Title of Bill and Member-in-Charge	Date of introduction	Date of laying on the Table (in case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments Tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
					H M			
1.	The Constitution (Amendment) Bill, 1971 (<i>Omission of article 314</i>) by Shri Chintamani Panigrahi.	28-5-71	..	..	..	..	..	Pending
2.	The Constitution (Amendment) Bill, 1971 (<i>Omission of articles 201 and 362 and amendment of article 366</i> by Shri Chintamani Panigrahi.	28-5-71	..	..	..	..	..	Pending
3.	The Health (Periodical Medical Check-up of Members of Parliament) Bill, 1971 by Shri Yamuna Prasad Mandal	28-5-71	..	..	..	..	..	Pending
4.	The Health (Periodical Medical Check-up of President and Prime Minister of India) Bill, 1971 by Shri Yamuna Prasad Mandal.	28-5-71	..	..	..	..	..	Pending

5.	The Constitution (Amendment) Bill, 1971 (<i>Amendment of Eighth Schedule</i>) by Shri Yamuna Prasad Mandal	..	..	..	..	Pending
6.	The Pension and other Amenities for the Ex-Members of Parliament Bill, 1971 by Shri Yamuna Prasad Mandal	..	..	0-06	..	Pending
7.	The Constitution (Amendment) Bill, 1971 (<i>Amendment of Eighth Schedule</i>) by Shri Bhogendra Jha	..	23-7-71 5-8-71	1-20	..	on 5-8-71 the debate on the motion for consideration of the Bill was adjourned Pending
8.	The Constitution (Amendment) Bill, 28-5-71 (<i>Amendment of Part III</i>) by Shri Bhogendra Jha	..	..	..	..	Pending
9.	The Constitution (Amendment) Bill, 1971 (<i>Amendment of Part IV</i>) by Shri Bhogen- dra Jha	..	..	..	..	Pending
10.	The Salaries and Allowances of Member of Parliament (Amendment) Bill, 1971 (<i>Insertion of new section 8A</i>) by Shri Panna Lal Barupal	..	5-8-71	0-08 0-01	2	Withdrawn
11.	The Constitution (Amendment) Bill, 1971 (<i>Amendment of Seventh Schedule</i>) by Shri S. C. Samanta	..	..	..	..	Pending
12.	The Child Marriage Restraint (Amendment) 28-5-71 Bill, 1971 (<i>Amendment of sections 2 and 3</i>) by Shri S. C. Samanta	..	..	..	..	Pending
13.	The Indian Penal Code (Amendment) Bill, 1971 (<i>Amendment of section 309</i>) by Shri S. C. Samanta	..	23-7-71	0-56	1	Withdrawn

1	2	3	4	5	6	7	8	9
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14.	The Constitution Amendment Bill, 1971 (Amendment of article 240 and First Schedule) by Shri B. K. Daschowdhury	28-5-71	—	—	—	—	—	Pending
15.	The Constitution (Amendment) Bill, 1971 (Insertion of new article 339A) by Shri S. M. Siddayya	28-5-71	—	—	—	—	—	Pending
16.	The Constitution (Amendment) Bill, 1971 (Amendment of articles 15, 16 etc.) by Shri S.M. Siddayya	28-5-71	—	—	—	—	—	Pending
17.	The Prevention of Conversion Bill, 1971 by Shri Jagannathrao Joshi	28-5-71	—	25-6-71 9-7-71	1-58	1	—	Motion for considera- tion was negated on 9-7-71.
18.	The Hindu Succession (Amendment) Bill, 1971 (Insertion of new section 24A) by Shri Jagannathrao Joshi	28-5-71	—	—	—	—	—	Pending
19.	The Representation of the People (Amend- ment) Bill, 1971 (Insertion of new section 7A) by Shri Jagannathrao Joshi	28-5-71	—	—	—	—	—	Pending
20.	The Constitution (Amendment) Bill, 1971 (Amendment of article 39) by Shri Bishwa- nath Jhurjhumwala	28-5-71	—	—	—	—	—	Pending
21.	The Constitution (Amendment) Bill, 1971 (Amendment of articles 330 and 332) by Shri Hukam Chand Kachwaj	28-5-71	—	—	—	—	—	Pending
22.	The Constitution (Amendment) Bill, 1971 (Amendment of article 348) by Shri Hukam Chand Kachwaj	28-5-71	—	—	—	—	—	Pending

23.	The Constitution (Amendment) Bill, 1971 (Amendment of seventh Schedule) by Shri Hukum Chand Kachwai.	28-5-71	—	—	—	—	Pending
24.	The Constitution (Amendment) Bill, 1971 (Substitution of article 43) by Shri B.S. Chowhan	28-5-71	—	5-8-71	1-47	1	Withdrawn
25.	The Prevention of Cow Slaughter Bill, 1971 by Shri B.S. Chowhan	28-5-71	—	—	—	—	Pending
26.	The Representation of the People (Amend- ment) Bill, 1971 (Amendment of sections 123, 169 and insertion of section 125A) by Shri Atal Bihari Vajpayee	28-5-71	—	—	—	—	Pending
27.	The Bihar Legislative Council (Abolition) Bill, 1971 by Shri Bhogendra Jha	—	—	—	0-25	—	Motion for introduction negated on 28-5-71.
28.	The Restoration of Religious Places Bill, 1971 by Shri Jagannathrao Joshi	—	—	—	0-01	—	Motion for introduction negated on 28-5-71
29.	The Constitution (Amendment) Bill, 1971 (Amendment of articles 81, 82 and insertion of new article 281A) by Shri Murali Maran	(Earlier Session- 2-4-71)	—	28-5-71	2-42	—	Withdrawn
30.	The Parliament (Prevention of Disqualifi- cation) Amendment Bill, 1971 (Amend- ment of section 3) by Shri N. Sreekantan Nair	11-6-71	—	9-7-71	1-35	1	Withdrawn
31.	The Constitution (Amendment) Bill, 1971 (Amendment of article 74) by Dr. Karni Singh	11-6-71	—	—	—	—	Pending
32.	The Age Relaxation (Services) Bill, 1971 by Shri B. K. Daschowdhury	11-6-71	—	—	—	—	Pending
33.	The Constitution (Amendment) Bill, 1971 (Amendment of article 324) by Shri Shyamnandan Mishra	11-6-71	—	—	—	—	Pending

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34.	The Constitution (Amendment) Bill, 1971 (Insertion of new articles 23A and 23B) by Dr. Karni Singh	(Earlier Session- 2-4-71)	—	11-6-71 25-6-71	2-33	1	—	Wit. drawn
35.	The Constitution (Amendment) Bill, 1971 (Amendment of article 124) by Shri Atal Bihari Vajpayee	25-6-71	—	—	—	—	—	Pending
36.	The Constitution (Amendment) Bill 1971 (Amendment of article 124) by Shri P. K. Deo	25-6-71	—	—	—	—	—	Pending
37.	The Constitution (Amendment) Bill, 1971 (Insertion of new articles 24A and 24B) by Dr. Laxminarayan Pandeya	25-6-71	—	—	—	—	—	Pending
38.	The Boundary Commission, Bill, 1971 by Shri Madhu Dandavate	9-7-71	—	—	—	—	—	Pending
39.	The Constitution (Amendment) Bill, 1971 (Amendment of articles 19 and 326) by Dr. Laxminarayan Pandeya	9-7-71	—	—	—	—	—	Pending
40.	The Constitution (Amendment) Bill, 1971 (Insertion of new articles 23A, 23B and 23C) by Shri Madhu Dandavate	9-7-71	—	—	—	—	—	Pending
41.	The Constitution (Amendment) Bill, 1971 (Amendment of articles 368) by Shri Atal Bihari Vajpayee	9-7-71	—	—	—	—	—	Pending
42.	The Constitution (Amendment) Bill, 1971 (Substitution of article 370) by Shri Atal Bihari Vajpayee	9-7-71	—	—	—	—	—	Pending

43.	The Possession of Firearms and Ammunition Bill, 1971 by Shri R.R. Sharma	9-7-71	—	—	—	—	Pending
44.	The Gift-Tax (Amendment) Bill, 1971 (Amendment of sections 22, 23 etc.) by Shri S. C. Samanta	(Earlier Session-2-4-71)	—	9-7-71 23-7-71	0-16	—	Withdrawn
45.	The Freedom fighters (Appreciation of Services) Bill, 1971 by Shri Shibban Lal Saksena	23-7-71	—	—	—	—	Pending
46.	The Second Wage Board Recommendations for Sugar Industry Bill, 1971 by Shri D.K. Panda,	23-7-71	—	—	—	—	Pending
47.	The Arms (Amendment) Bill, 1971 (Amendment of section 2) by Dr. Laxminarayan Pandeya	23-7-71	—	—	—	—	Pending
48.	The Constitution (Amendment) Bill, 1971 (Amendment of articles 58, 66, etc.) by Shri C. K. Chandrapan	23-7-71	—	—	—	—	Pending
49.	The Salaries and Allowances of Minister Bill, 1971 by Shri H. M. Patel	5-8-71	—	—	0-05	—	Pending
50.	The Constitution (Amendment) Bill, 1971 (Amendment of article 141 and insertion of new article 143A, etc.) by Shri C. M. Stephen	5-8-71	—	—	—	—	Pending
51.	The Land Acquisition (Amendment) Bill, 1971 (Amendment of sections 11 and 23 and insertion of new section 15A) by Shri S.C. Samanta	5-8-71	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
					H M			
52.	The Constitution (Amendment) Bill, 1971 (Amendment of article 16) by Shri C. K. Chandrappan	5-8-71	—	—	—	—	—	Pending
53.	The Constitution (Scheduled Castes) Orders (Amendment) Bill, 1971 by Shri C. Chittibabu	5-8-71	—	—	—	—	—	Pending
54.	<i>Pollution</i> The Prevention of Pollution of Air and Water Bill, 1971 by Shri Shitabhai Lal Saksena	5-8-71	—	—	—	—	—	Pending
55.	The Constitution (Amendment) Bill, 1971 (Amendment of articles 19, 22, etc.) by Shri A.K. Gopalan	5-8-71	—	—	—	—	—	Pending
56.	The Constitution (Amendment) Bill, 1971 (Insertion of new article 16A) by Dr. Karni Singh	(Earlier Session 2-4-71)	—	5-8-71	028	1	—	Discussion on the motion for consideration not con- cluded. Pending

Summary

1. Bills pending at the end of last Session		17
2. Bills introduced		50
3. Motion of consideration negatived		1
4. Motion for introduction negatived		2
5. Debate adjourned		1
6. Bills withdrawn		7
7. Part discussed		1
8. Bills pending at the end of the Session <i>vide</i> Para No. 362 of Bulletin Part II dated 21-8-1971		59

3. CALLING ATTENTION STATEMENTS

Sl. No.	Brief subject	Name of the Member who called attention	Name of the Minister Date of Statement	Time taken
1	2	3	4	5
1.	Intrusions of Pakistan army into Indian territory on the East Bengal Border killing a number of Indian citizens, destruction of property and violations of Indian air space by Pakistani aircraft.	Shri P. K. Deo	Shri Ram Niwas Mirdha 24-5-71	H—M 0—37
2.	The damage caused to crops by heavy rains in Northern India.	Shri R. V. B. de	Shri Annasahib P. Shinde 25-5-1971	0—25
3.	The misappropriation of over sixty lakhs of rupees from the State Bank of India, New Delhi.	Shri Piloo Mody	Shri K.R. Ganesh 26-5-1971	0—35
4.	Shelling by Pakistani soldiers in Meghalaya's Garo Hills Distt. on 25-5-1971, killing 22 persons.	Shri Mukhtiar Singh Malik	Shri Krishna Chandra Pant 27-5-1971	0—30
5.	The firing on the workers of Ishapur Rifle Factory on May 22, 1971 resulting in death of some employees.	Shri S. M. Banerjee	Shri Vidya Charan Shukla 31-5-1971	0—20
6.	The incidents of robbery in various trains in Bihar.	Shri Bibhuti Mishra	Shri K. Hanu-manthaiya 1-6-1971	0—26
7.	The threat of the closure of Cotton Textile Mills in the country.	Shri Madhu Dandavate	Shri A.C. George 2-6-1971	0—28
8.	The discovery of a pro-Pakistan espionage ring in Calcutta involving a former Cabinet Minister and a Deputy Minister of West Bengal Govt. and one ex-M.P.	Shri Tridib Chaudhuri	Shri Ram Niwas Mirdha 3-6-1971	0—43
9.	The spreading of Polio in Delhi.	Shri Shashi Bhushan	Shri Uma Shanker Dixit 4-6-1971	0—15

1	2	3	4	5
				H—M
10.	The outbreak of Cholera among refugees from Bangla Desh.	Shri Chintamani Panigrahi	Shri Uma Shankar Dixit 7-6-1971	0—27
11.	Decision of the British Government to scrap Indo-British Trade Agreement of 1939.	Shri Piloo Mody	Shri Lalit Narayan Mishra 8-6-1971	0—27
12.	The unearthing of a long distance call racket in Delhi.	Shri Shashi Bhushan	Shri H.N. Bahuguna 9-6-1971	0—16
13.	Pakistan's use of Ravi water even after the expiry of the Agreement in April, 1970.	Shri P. Gangadeb	Dr. K.L. Rao 10-6-1971	0—19
14.	The refusal by Andhra Pradesh, Tamil Nadu and some other States to accommodate evacuees from Bangla Desh.	Shri Indrajit Gupta	Shri Balgovind Verma 11-6-1971	0—34
15.	The non-procurement of farmers' entire produce at the price fixed by Government, non-lifting of entire procured produce and non-payment of sale price thereof in various States.	Shri Anant Prasad Sharma	Shri Annasahib P. Shinde 14-6-1971	0—26
16.	The 10-point rise in the Cost of Living Index justifying increase in the Dearness Allowance of Central Govt. employees.	Shri S. M. Banerjee	Shri K.R. Ganesh 15-6-1971	0—30
17.	The sea erosion on Kerala coastal belt.	Shri C. K. Chandrappan	Dr. K. L. Rao 16-6-1971	0—30
18.	The criminal conspiracy by some officials of the O.N.G.C. involving 50 lakhs of rupees.	Shri Shashi Bhushan	Shri Prakashchand B. Sethi 17-6-1971	0—45
19.	Heavy floods in Bihar, U.P., West Bengal and Assam.	Shri Ramavatar Shastri	Shri Baijnath Kureel 18-6-1971	0—40
20.	The removal of sculptures from Khajuraho, their sale to foreign countries and sale of a statue of Lord Vishnu stolen from Chamba to a U.S. buyer.	Shri Vikram Mahajan	Shri Siddhartha Shankar Ray 21-6-1971	0—20

1	2	3	4	5
21.	The air dropping of Chinese literature etc for Naxalities by a Chinese plane in Monghyr district of Bihar.	Shri Bibhuti Mishra	Shri Ram Niwas Mirdha 22-6-1971	H. M. 0-32
22.	The unilateral action of Ceylon in changing the basis for the grant of Ceylon citizenship adversely affecting the persons of Indian origin.	Shri M. Kalyansundaram	Shri Surendra Pal Singh 23-6-1971	0-23
23.	Carrying of American arms to Pakistan by two Pakistani ships in violation of the ban on the sale of arms to Pakistan imposed by U.S.A. in March last.	Shri R.V. Bade	Sardar Swaran Singh 24-6-1971	0-45
24.	The permission given by the Central Govt. to the Govt. of U.P. to issue an Ordinance nationalizing the sugar industry in the State.	Shri S.M. Banerjee	Prof. Sher Singh 28-6-1971	0-16
25.	The anti-Indian riots in Nepal resulting in about 1000 Indians leaving Nepal for Bihar.	Shri B.R. Shukla	Shri Surendra Pal Singh 29-6-1971	0-16
26.	The acute shortage of coal in the country.	Shri Mukhtiar Singh Malik	Shri S. Mohan Kumaramanglam 30-6-1971	0-50
27.	The notice served on India by the British authorities to terminate the Indo-British Trade Agreement of 1939.	Shri Bakshi Nayak	Shri Lalit Narayan Mishra 2-7-1971	0-40
28.	Heavy floods in Kerala, U.P. and Bihar.	Shri Birendra Singh Rao	Dr. K. L. Rao 5-7-1971	0-29
29.	The supply of arms to Pakistan by U.S.S.R. and France.	Shri Madhu Dandavate	Sardar Swaran Singh 6-7-1971	0-55
30.	The crossing of the cease-fire line by Pakistani infiltrators in Jammu & Kashmir.	Shri Ramsahai Pandey	Shri Krishna Chandra Pant. 7-7-1971	0-29
31.	The malpractices by certain shipping companies in the import of newsprint through the S.T.C. resulting in loss of foreign exchange.	Shri Madhu Dandavate	Shri Raj Bahadur 8-7-1971	0-16
32.	The decision of U.S.A. to supply arms to Pakistan under personal orders of President Nixon.	Shri G.P. Yadav	Sardar Swaran Singh 12-7-1971	0-38

1	2	3	4	5
33.	Statement by the Chief Minister of Tamil Nadu demanding that the Central Govt. should refer the Cauvery water Dispute to a Tribunal.	Shri Nugehalli Shivappa	Dr. K.L. Rao 13-7-1971	H. M. 0—20
34.	The killing in prison of 5 political prisoners in Alipore Special Jail, Calcutta on 11th July, 1971.	Shri H. N. Mukerjee	Shri Krishna Chandra Pant 14-7-1971	1—02
35.	The violation of security rules by American T.V. men and pictures taken by them of army installations in Assam and Tripura.	Shri S.M. Banerjee	Shri Jagjivan Ram 15-7-1971	0—26
36.	The blowing up of a railway track between Majdia and Burnpur in Sealdah Division of Eastern Railway by Pakistani saboteurs.	Shri Tridib Chaudhuri	Shri K. Hanumanthaiya 16-7-1971	0—30
37.	The fake currency notes worth several crores bearing duplicate number of official notes put into circulation in the country.	Shri R. Balakrishna Pillai	Shri K.R. Ganesh 19-7-1971	0—38
38.	The agreement between Nepal and China wherein China has been permitted to survey Terai border near India.	Shri Hari Kishore Singh	Sardar Swaran Singh 20-7-1971	0—22
39.	Non-availability of Soviet aid for the proposed Calcutta Tube railway.	Shri P.R. Das Munsi	Shri K. Hanumanthaiya 21-7-1971	0—28
40.	The flight of two Pakistani Airforce Mirage aircrafts over the Srinagar airport.	Shri Surendra Mohanty	Shri Jagjivan Ram 23-7-1971	0—40
41.	The move of the foreign oil companies to increase the price of crude oil imported by them.	Shri Vayalar Ravi	Shri Prakashchand B. Sethi 28-7-1971	0—20
42.	Pakistani shelling into Indian territory in Assam and Tripura killing ten persons.	Shri Atal Bihari Vajpayee	Shri Krishna Chandra Pant 29-7-1971	0—55
43.	The crash of one HF-24 aircraft near Bangalore on the 27th July, 1971.	Shri Jyotirmoy Bosu	Shri Jagjivan Ram 30-7-1971	0—10
44.	The recent dislocation of N.E. Railway steamer service in the Ganges Opposite Kurzi, Patna causing harassment to passengers.	Shri Ram Shekhar Prasad Singh	Shri K. Hanumanthaiya 2-8-1971	0—37

1	2	3	4	5
45	The breach in Gupta Bandh posing a threat to Barauni Oil Refinery.	Shri Ramsahai Pandey	Dr. K.L. Rao 5-8-1971	H. M. 0-33
46	President Yahya Khan's statement that Sheikh Mujibur Rehman may be executed.	Shri Samar Guha	Sardar Swaran Singh 9-8-1971	0-43
47	The police firing on the prisoners in Asansol jail resulting in death of 9 prisoners.	Shri Krishna Chandra Halder	Shri Ram Niwas Mirdha 10-8-1971	0-47

4. DIVISIONS

Number of Divisions held 26

5. FINANCIAL BUSINESS

Subject	Date of presentation	Date(s) of discussion	Time taken
1	2	3	4
(i) Railway Budget			
Budget (Railways) for 1971-72	24-5-71		H. M. 0—53'
	26-5-71 27-5-71 28-5-71 31-5-71 1-6-71	} General Discussion	13 19'
	14-6-71 15-6-71	} Discussion and voting on Demands for Grants	4 51'
(ii) General Budget			
Budget (General) for 1971-72	28-5-71		1 04'
	2-6-71 3-6-71 4-6-71 7-6-71 8-6-71 9-6-71 10-6-71	} General Discussion	23 12'
		} Discussion and voting on Demands for Grants	
	22-6-71 23-6-71 24-6-71	} Home Affairs	9 58
	24-6-71 25-6-71	} Irrigation and Power	4 0 1'
	29-6-71	— Communications	4 17
	29-6-71 30-6-71 1-7-71	} Labour and Rehabilitation	6 54
	1-7-71 2-7-71	} Steel and Mines	6 16
	2-7-71 5-7-71 6-7-71	} Foreign Trade	6 00

1	2	3	4
			H. M.
	6-7-71	— Petroleum and Chemicals	4 20
	7-7-71	} Information and Broad-casting	5 44
	8-7-71		
	8-7-71	} Defence	8 57
	9-7-71		
	12-7-71		
	12-7-71	— Tourism and Civil Aviation	3 57
	13-7-71	} •Education and Social Welfare	8 01
	14-7-71		
	14-7-71	} •Department of Culture	4 58
	15-7-71		
	15-7-71	} Agriculture	8 07
	16-7-71		
	19-7-71		
	19-7-71	} External Affairs	8 01
	20-7-71		
	21-7-71	} Health and Family Planning	3 04
	21-7-71		
	21-7-71	— Works and Housing	2 03
	21-7-71	— Shipping and Transport	0 29
		TOTAL:	119 23
	21-7-71 at 6.10 P.M. Guillotined	Finance Law and Justice Planning Atomic Energy Company Affairs Electronics Parliamentary Affairs Science and Technology Supply Lok Sabha Rajya Sabha Secretariat of Vice-President	
Supplementary Demands for Grants in respect of Budget (General) for 1971-72.	5-8-71	9-8-71	Discussion and voting on Supplementary Demands for Grants (General). 1 22

*Discussed together.

1	2	3	4
			H. M
(iii) Budget in respect of the Union territory of Manipur			
Demands for Grants in respect of Budget (Manipur) for 1971-72	(Earlier Session- 23-3-71)	10-6-71 11-6-71 } Discussion and voting on Demands for Grants	1 42
(iv) Budget in respect of the State of Punjab			
Budget (Punjab) for the year 1971-72.	18-6-71	21-6-71 } *General Discussion. *Discussion and voting on Demands for Grants.	1 33
(v) Budget in respect of the State of Gujarat			
Budget (Gujarat) for the year 1971-72.	19-7-71	22-7-71 } **General Discussion. **Discussion and voting on Demands for Grants.	2 00
(vi) Budget in respect of the State of Mysore			
Budget (Mysore) for the year 1971-72.	19-7-71	22-7-71 } @General Discussion. @Discussion and voting on Demands for Grants.	3 29
(vii) Budget in respect of the State of West Bengal			
Budget (West Bengal) for the year 1971-72.	19-7-71	23-7-71 26-7-71 } †General Discussion. †Discussion and voting on Demands for Grants.	6 46

*Discussed together

**Discussed together

@Discussed together

†Discussed together, along with the Statutory Resolution re: approval of the Proclamation issued by the President in relation to the State of West Bengal and motion for consideration of the West Bengal State Legislature (Delegation of Powers) Bill, 1971.

6. LEAVE OF ABSENCE

Sl. No.	Name of Member	Period for which leave granted	Date when leave granted
1	Shri J. Rameshwar Rao	24-5-71 to 10-6-71	22-7-71
2	Maharaja Martand Singh	25-5-71 to 2-6-71 and 24-5-71 to 20-6-71	
3	Shri Amrit Nahata	24-5-71 to 10-6-71	
4	Shri Shrikrishna Agarwal	24-5-71 to 21-7-71	
5	Shri N.K.P. Salve	25-6-71 to 9-7-71	
6	Shri Jharkhande Rai	24-5-71 to 21-7-71	
7	Shri Shrikrishna Agarwal	22-7-71 to 12-8-71	2-8-71
8	Rajmata Krishna Kumari Jodhpur	31-5-71 to 27-7-71	
9	Shri A.K. Sen	9-6-71 to 6-8-71	5-8-71

7. MOTIONS UNDER RULES 191 AND 342

Sl. No.	Brief subject	Under rule	Name of Member who moved	Date(s) of discussion	Time taken	Ministry concerned	Remarks
1	Annual Report of the University Grants Commission for the year 1968-69.	342	Prof. D.P. Yadav	24-5-71 26-5-71	H 3 M 19	Education and Social Welfare	
2	Statements made by the Minister of External Affairs on the 24th and 25th June, 1971 regarding (i) Shipment of American arms to Pakistan and (ii) his recent visit to certain foreign countries.	342	Shri Bhagwat Jha Azad	28-6-71	6 22	External Affairs	
3	Statement made by the Minister of External Affairs on 9-8-71 regarding Treaty of Peace, Friendship and Cooperation between India and U.S.S.R.	342	Sardar Swaran Singh	10-8-71	5 24	External Affairs	

8. OATH OR AFFIRMATION

Sl. No.	Name	Constituency	State	Language of oath/affirmation	Date
1	*Shri C.C. Gohain	North East Frontier Tract	Assam	English (oath)	24-5-71
2	Shri Jambuwant Dhote	Nagpur	Maharashtra	Hindi (oath)	24-5-71
3	Shri Virbhadra Singh	Mandi	Himachal Pradesh	English (oath)	24-5-71
4	Shri Shyam Sunder Mohapatra	Balasore	Orissa	English (oath)	26-5-71
5	Shri Kushok Bakula	Ladakh	Jammu and Kashmir	Hindi (oath)	21-6-71
6	*Shrimati M. Godfrey	—	—	English (affirmation)	21-6-71

*Nominated by the President.

9. OBITUARY REFERENCES

Sl. No.	Name and particulars of Membership	Date of death	Date on which reference made	Time taken	Remarks
1	2	3	4	5	6
				H. M.	
1	Chowdhury Abu Talib, sitting Member of Lok Sabha.	20-5-71	24-5-71	} 0-22	
2	Shri P. Muthiah, Member of the Third Lok Sabha.	15-4-71	24-5-71		
3	Shri Deven Sen, Member of the Fourth Lok Sabha.	29-4-71	24-5-71		
4	Dr. Sisir Kumar Saha, Member of the Third and Fourth Lok Sabha.	9-6-71	15-6-71	0-06	
5	Shri Sri Prakasa, Member of the Central Legislative Assembly, Constituent Assembly, Provisional Parliament and the First Lok Sabha.	23-6-71	24-6-71	0-18	
6	Three Soviet Cosmonauts of the Spaceship Soyuz-11.	30-6-71	1-7-71	0-03	
7	Shri Rup Narain, Member of the First and Second Lok Sabha.	4-7-71	6-7-71	0-05	
8	Shri B. Narayanan, sitting Member of Lok Sabha.	26-7-71	27-7-71	} 0-07	After obituary references, the House was adjourned for the day.
	Shri Bhaskar Narayan Dighe, Member of the Third Lok Sabha.	23-7-71	27-7-71		
10	Pandit Binodanand Jha, sitting Member of Lok Sabha.	9-8-71	9-8-71	0-20	
11	Shri Dharendra Kanta Lahiri Choudhury, Member of the Central Legislative Assembly.	3-8-71	10-8-71	} 0-14	
12	Shri M.P. Sinha, Member of the Constituent Assembly.	9-8-71	10-8-71		

10. PANEL OF CHAIRMEN

Members nominated	Date of nomination
1. Shri Kamal Nath Tewari	} 28-5-71
2. Shri R. D. Bhandare	
3. Shri N. K .P. Salve	
4. Shrimati Sheela Kaul	
5. Dr. Saradish Roy	
6. Shri Era Sezhiyan	

11. PAPERS LAID ON THE TABLE

(i) By Government	784
(ii) By Private Members	Nil

12. PERSONAL EXPLANATION UNDER RULE 357

Brief subject	Name of Member who made the personal explanation	Date	Time taken
Certain remarks about Rajmata Vijaya Raje Scindia made by Shri S.M. Banerjee in the House on 26-3-71.	Rajmata Vijaya Raje Scindia	14-6-71	H.—M. 0—02

13. PRIVILEGE MATTERS

Sl. No.	Brief subject	Name of member who raised the matter	Date on which matter brought before the House	Decision of the House	Time taken
1	2	3	4	5	6
1	Question of privilege regarding the alleged arrest of Shri Tulmohan Ram, M.P., on the 28th November, 1969, by Shri Chandrika Prasad, Sub-Inspector of Police, Mahishi (Bihar) and non-intimation thereof to the Speaker, Fourth Lok Sabha.	Shri Tulmohan Ram	8-6-1971	The House re-referred the matter to the Committee of Privileges.	H. M. ⁴ 0-04
2	Question of privilege against the Editor, Printer and Publisher of the <i>Utkalya Ka Ridam</i> , Shillong, in respect of a news-item published in its issue dated the 12th June, 1971, allegedly casting reflections on the Deputy Speaker, Lok Sabha.	Shri Era Sezhiyan	23-6-1971 5-8-1971	The House referred the matter to the Committee of Privileges.	0-08
3	Question of privilege against certain police officers of Durgapur (West Bengal) for their alleged misbehaviour with Shri Krishna Chandra Halder, M.P.	Shri Krishna Chandra Halder.	22-7-1971 28-7-1971	The House referred the matter to the Committee of Privileges.	0-32
4	Question of privilege in respect of an article published in the <i>New Bharat Times</i> , Delhi, in its issue dated the 6th August, 1971, allegedly casting reflections on Shri B.P. Maurya, M.P.	Shri B.P. Maurya	10-8-1971	The Editor of the <i>New Bharat Times</i> was asked to state for consideration of the Speaker what he had to say in the matter.	0-07

The Speaker informed the House that on a reference received by him from the Speaker, Tamil Nadu Legislative Assembly, he had intimated the latter that no question of privilege was involved against Shri N. Shivappa in respect of the remarks made by him in Lok Sabha. The Speaker also disallowed the question of privilege raised by Shri S.M. Krishna against the Tamil Nadu Legislative Assembly and its Speaker.

16-7-1971
12-8-1971

Shri S.M. Krishna

- 5 Question of privilege regarding a question of privilege raised in the Tamil Nadu Legislative Assembly in respect of certain remarks made by Shri N. Shivappa, M.P. in Lok Sabha on the 13th July, 1971.

14. QUESTIONS

(i) Starred

Number of Questions put down in Question Lists	..	1,727
Number of Questions orally answered	..	646

(ii) Unstarred

Number of Questions put down in Question Lists] and written answers furnished	..	7,769
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(iii) Short Notice

Number of Questions put down in Question Lists	..	6
Number of Questions orally answered	..	5

(1v) Half-an-Hour Discussions arising out of Answers to Questions

Sl. No.	Brief Subject	Name of Member who raised Discussion	Date	Ministry/Department
1	Report of Commission on Car Prices	Shri S.M. Krishna	31-5-71	Industrial Development
2	Setting up of Jute Mills in Orissa and other States	Shri Surendra Mohanty	7-6-71	Foreign Trade
3	Slow progress of electrification in West Bengal, Bihar and Orissa	Shri B.K. Daschowdhury	11-6-71	Irrigation and Power
4	Influx of Refugees from East Bengal and their rehabilitation.	Shri Samar Guha	*16-6-71	Labour and Rehabilitation
5	Rural Electrification during Fourth Plan	Shri C.K. Chandrappan	21-6-71	Irrigation and Power
6	Requests for Arbitration from Allottees of East Pakistan Displaced Persons Colony, Kalkaji, New Delhi.	Shri B.K. Daschowdhury	30-6-71	Labour and Rehabilitation
7	Test Breeder Reactor	Shri Samar Guha	2-7-71	Deptt. of Atomic Energy
8	Decline in Coir Exports	Shri A.K. Gopalan	5-7-71	Foreign Trade
9	Demands by All India Kisan Sabha for Institutional Credit for Agricultural Sector.	Shri Bhogendra Jha	7-7-71	Finance
10	PL-480 Funds for Educational Activities	Shri C.K. Chandrappan	12-7-71	Education and Social Welfare

* A statement about points not covered by Minister's reply on 16-6-71 was laid on the Table on 12-8-1971.

Sl. No.	Brief Subject	Name of Member who raised Discussion	Date	Ministry/Department
11	Purchase of Films for exhibition on reciprocal basis by India and Soviet Union and no similar arrangements with U.S.A.	Shri Indrajit Gupta	14-7-71	Foreign Trade
12	Workers laid off in Ganesh Flour Mills Limited, Delhi	Shri Shashi Bhushan	19-7-71	Labour and Rehabilitation
13	Expenditure on Gandak Project	Shri Bibhuti Mishra	23-7-71	Irrigation and Power
14	Import of Aluminium through M.M.T.C.	Shri D.D. Desai	26-7-71	Foreign Trade
15	Purchase of Hover-Crafts to check smuggling	Shri C.K. Chandrappan	28-7-71	Finance
16	(i) New Central Government Colonies in States and (ii) Allotment of Government Quarters to Central Government employees in States.	Shri Vayalar Ravi	30-7-71	Works and Housing
17	Lead Bank Scheme	Shri C.K. Chandrappan	2-8-71	Finance
18	Tax evasion by Birlas and others in 1969-70	Shri C.K. Chandrappan	9-8-71	Finance
19	Provision of employment to uneducated unemployed under Crash Programme	Shri Narsingh Narain Pandey	11-8-71	Agriculture

15. RESIGNATION BY MEMBERS

Sl. No.	Name	State	Constituency	Date of resignation	Date of announcement in the House
1	Shri Manmohan Tudu	Orissa	Mayur-Bhanj	23-4-71	24-5-71
2	Shri T. Thirthagiri Gounder	Tamil Nadu	Krishnagiri	2-7-71	5-7-71

(1) Government Resolutions

Sl. No.	Brief Subject	Name of Minister who moved	Date (s) of moving and discussion	Time Taken	Ministry/Department concerned	Remarks
					H—M	
*1	Appointment of Parliamentary Committee to review the rate of dividend payable by the Railway Undertaking to General Revenues and other ancillary matters in connection with Railway Finance <i>vis-a-vis</i> General Finance.	Shri K. Hanumanthaiya	2-8-1971	1—03	Railways	Adopted.
*2	Recommendation of Rajya Sabha to associate 6 members of Rajya Sabha with the Parliamentary Committee to review the rate of dividend payable by the Railway Undertaking to General Revenues and other ancillary matters in connection with Railway Finance <i>vis-a-vis</i> General Finance.					

♣ Discussed together.

(H) Statutory Resolutions

Sl. No.	Subject	Article/Section of Constitution/Act	Member who moved	Date(s) of moving and discussion	Time taken	Ministry/Department concerned	Remarks
1	2	3	4	5	6	7	8
1	Approval of the Proclamation issued by the President on the 27th March, 1971 in relation to the State of Mysore.	Article 356	Shri Krishna Chandra Pant	24-5-71	H. M. 0 56	Home Affairs	Adopted.
**2	Disapproval of the Maintenance of Internal Security Ordinance, 1971 (Ordinance No. 5 of 1971).	Article 123	Shri Atal Bihari Vajpayee	16-6-71 17-6-71 18-6-71	8 31	Home Affairs	Negated.
3	Approval of the Proclamation issued by the President on the 13th May, 1971 in relation to the State of Gujarat.	Article 356	Shri F.H. Mohsin	21-6-71	1 43	Home Affairs	Adopted.
**4	Disapproval of the Delhi Sikh Gurdwaras (Management) Ordinance, 1971 (Ordinance No. 9 of 1971).	Article 123	Shri Atal Behari Vajpayee	22-6-71	1 45	Law and Justice	Negated.

*Discussed together with the motion for consideration of the Maintenance of Internal Security Bill, 1971.

**Discussed together with the motion for consideration of the Delhi Sikh Gurdwaras (Management) Bill, 1971, as passed by Rajya Sabha.

1	2	3	4	5	6	7	8
					H. M.		
5	Disapproval of the West Bengal Security (Tripura Re-enacting) Second Amendment Ordinance, 1971 (Ordinance No. 4 of 1971).	Article 123	Shri Jyotirmoy Bosu	22-6-71	1	32 Home Affairs	Negated.
*6	Approval of the the Proclamation issued by the President on the 29th June, 1971 in relation to the State of West Bengal.	Article 356	**Shri Raj Bahadur	23-7-71 26-7-71	6	46 Home Affairs	Adopted.
7	Approval to the proposal of the Government of Mysore to fix the maximum amount as rupees seventy-five crores which the Mysore State Electricity Board may have on loan.	Section 65(3)	Shri K.R. Ganesh	31-7-71	0	21 Finance	Adopted.
†8	A approval of the Proclamation issued by the President on the 15th June, 1971 in relation to the State of Punjab.	Article 356	Shri Krishna Chandra Pant	2-8-71 5-8-71	2	56 Home Affairs	Adopted.

*Discussed together with the General Discussion and discussion on Demands for Grants in respect of the Budget for the State of West Bengal for 1971-72 and the motion for consideration of the West Bengal State Legislature (Delegation of Powers) Bill, 1971.

**Shri Raj Bahadur moved the resolution on behalf of Shri Krishna Chandra Pant.

†Discussed together with the motion for consideration of the Punjab State Legislature (Delegation of Powers) Bill, 1971, as passed by Rajya Sabha.

(iii) Private Members' Resolutions

Sl. No.	Brief Subject	Name of Member who moved	Date (s) of moving and discussion	Time taken	Ministry/Department	Remarks
				H. M.		
1	Federal Debt Commission.	Shri Murasoli Maran	2-4-71 (First Session) 4-6-1971 18-6-1971	3-27 (excluding one minute taken during First Session)	Finance	Negatived.
2	Recognition to Bangla Desh.	Shri Samar Guha	18-6-1971 2-7-1971	3- 50	External Affairs	Debate adjourned <i>sine die</i> on a motion adopted on 2-7-1971
	Supporting national liberation movements in Indo-Chinese States and recognition to South Vietnam and other States.	Shri A. K. Gopalan	2-7-1971 16-7-1971	1-44	Do.	Negatived.
4	Provision of joint sitting for passing Constitution Amendment Bill.	Shri Shashi Bhushan	16-7-1971 30-7-1971	1-33	Law and Justice	Withdrawn.
5	Taking over of closed industrial units as public enterprises.	Shri Gadadhar Saha	30-7-1971	1-53	Industrial Development	Discussion not concluded.

17. SHORT DURATION DISCUSSIONS (RULE 193)

Sl. No.	Brief Subject	Names of Members who raised discussions	Date(s) of discussion	Time taken	Ministry concerned
1	2	3	4	5	6
1	Serious situation arising as a result of the arrival in India of millions of refugees from East Bengal due to atrocities and genocide perpetrated there by the Pakistani military regime and attacks by Pakistani military forces on border areas of West Bengal, Assam and Tripura.	Shri A. K. Sen	25-5-71 26-5-71	H. 5 M. 56	Prime Minister's Secretariat.
2	(i) Statement made by the Deputy Minister of Railways on 7-7-71 regarding train accident between Holar and Magrahat stations and (ii) statement made by the Minister of Railways on 2-8-71 regarding collision between Suburban trains at Ultadanga Road station.	Shri Samar Guha	9-8-71	1 30	Railways.
3	Statement made by the Minister of Agriculture on 25-5-71 regarding sugar policy.	Shri Bibhuti Mishra	11-8-71	2 15	Agriculture.
4	Working of nationalised banks.	Shri Shyamnandan Mishra	11-8-71	2 30	Finance.
5	Statement made by the Minister of Steel and Mines on 19-7-71 regarding collapse of a portion of the roof of Steel Melting Shop of Rourkela Steel Plant.	Shri Janaki Ballav Pattnaik	11-8-71	1 09	Steel and Mines.
6	Flood and drought situation in the country.	Shri Paripootnanand Painuli	12-8-71	4 42	Irrigation and Power, Agriculture.

18. STATEMENTS BY MINISTERS

(i) *Suo-moto* statements made/laid under Rule 37a

Sl. No.	Subject	Name of Minister	Date	Time taken
1	2	3	4	5
1	Situation in Bangla Desh.	Shrimati Indira Gandhi	24-5-71	H. M. 0—10
2	Sugar policy.	Shri Fakhruddin Ali Ahmed	25-5-71	0—08
*3	Dacoity and murder in 390 Down Patna-Mokamah passenger train on the night of May 24/25, 1971.	Shri K. Hanumanthaiya	28-5-71	..
4	Government business for the week commencing the 31st May, 1971.	Shri Raj Bahadur	28-5-71	0—08 ✓
5	Nomenclatures of Ministries to be used in Parliamentary papers issued in English.	Shri Raj Bahadur	1-6-71	0—01
6	Appointment of One-man Commission of Enquiry by the SSP-led Government in Bihar against the Minister of Foreign Trade.	Shri Lalit Narayan Mishra	2-6-71	0—11
7	Government business for the week commencing the 7th June, 1971.	Shri Raj Bahadur	4-6-71	—01 ✓
*8.	Collision between trains at Gonda Station of the North Eastern Railway on 5-6-71.	Shri K. Hanumanthaiya	7-6-71	
9	Government business for the week commencing the 14th June, 1971.	Shri Raj Bahadur	11-6-71	0—12 ✓
10	Correcting the information given by the Minister of Finance in the House on 10-6-71 during the course of reply to the general discussion on the General Budget 1971-72, regarding price of soap.	Shri Y.B. Chavan	14-6-71	0—01
11	Appointment of representatives of workers on the Board of Directors of Hindustan Steel Limited.	Shri S. Mohan Kumaramanglam	14-6-71	0—04

*Statements were laid on the Table.

1	2	3	4	5
				H—M
12	Government business the the week commencing the 21st. June, 1971.	Shri Raj Bahadur	18-6-71	✓ } O—OI
*13	Visit of Prince Sadruddin Aga Khan, the U.N. High Commissioner for Refugees.	Shri R.K. Khadilkar	18-6-71	} O—OI
*14	Collision between a train and a shunting engine at Varanasi station of the Northern Railway on 22-6-71.	Shri K. Hanumanthaiya	23-6-71	..
15	Visit to certain foreign countries by the Minister of External Affairs.	Sardar Swaran Singh	25-6-71	O—25
16	Certain change in the order of discussion and voting of the Demands for Grants (General) —1971-72.	Shri Raj Bahadur	25-6-71	O—02
17	Recovery of the Vishnu idol stolen from Hari Rai Temple, Chamba, Himachal Pradesh.	**Shri Raj Bahadur	25-6-71	O—OI
18	Appointment of a Minister of Cabinet rank as Minister without portfolio to deal with the problems relating to West Bengal.	Shrimati Indira Gandhi	29-6-71	C—OI
19	Train accident between Hotar and Magrahat stations on the Eastern Railway on 6-7-71.	Shri Mohammed Shafi Qureshi	7-7-71	O—06
20	Government business for the week commencing the 19th July, 1971.	Shri Raj Bahadur	16-7-71 ✓	O—02
21	Appointment of a Committee to investigate into certain aspects of the working of the Oil and Natural Gas Commission.	Shri Prakash chand B. Sethi	16-7-71	C—05
22	Collapse of a portion of the roof of Steel Melting Shop of Rourkela Steel Plant.	Shri S. Mohan Kumar manglam	19-7-71	O—07
23	Punctuality of trains.	Shri K. Hanumanthaiya	19-7-71	O—08
24	Government business for the week commencing the 26th July, 1971.	Shri Raj Bahadur	23-7-71 ✓	O—05

*Statements were laid on the Table.

**The Minister of Parliamentary Affairs made the statement on behalf of the Minister of Education and Social Welfare.

	2	3	4	5
				H—M
25	Government business for the week commencing the 2nd August, 1971.	Shri Raj Bahadur	31-7-71	0—05
26	Collision between trains at Ultadanga Road station of the Eastern Railway on 31-7-71.	Shri K. Hanumanthaiya	2-8-71	0—02
27	Recommendations of the Central Land Reforms Committee.	Shri Fakhruddin Ali Ahmed	4-8-71	0—06
28	Government business for the week commencing the 9th August, 1971.	Shri Raj Bahadur	5-8-71	0—07
29	Treaty of Peace, Friendship and Cooperation between the Republic of India and the Union of Soviet Socialist Republics signed on 9-8-1971.	Sardar Swaran Singh	9-8-71	0—02
30	Reported trial of Sheikh Mujibur Rehman by the military regime of Pakistan.	Shrimati Indira Gandhi	12-8-71	0—10

(ii) Statement under Direction 11,

Brief Subject	Name of Member who raised the matter	Minister who replied	Date	Time taken
				H—M
Certain information given by the Minister of State for Information and Broadcasting in the House on 8-7-71 about land for constructing the Radio Station building at Cuttack.	Shri Surendra Mohanty	Shrimati Nandini Satpathy	23-7-71	0—13

(iii) Correcting information under Direction 16

Sl. No.	Brief Subject	Name of Minister	Date	Time taken
1	2	3	4	5
*1	Correcting the reply given on 25-6-71 to Starred Question No. 736 regarding cultivation of opium.	Shri K. R. Ganesh	2-7-71	H—M. ..

*Statement was laid on the Table.

1	2	3	4	5
*2	Correcting the answer given on 7-6-71 to a supplementary on Starred Question No. 313 regarding utilization of Rostam Crude Oil.	Shri Pankaj Chandra B. Sethi	5-7-71	H.—M. ..
3	Correcting the answer given on 30-6-71 to supplementary on Starred Question No. 814 regarding appointment of a lawyer to assist the proceedings of the Netaji Enquiry Commission.	Shri Krishna Chandra Pant	14-7-71	O—OI
4	Correcting the answer given on 11-6-71 to Starred Question No. 439 regarding representation against increased fees in Flying Clubs.	Dr. (Smt.) Sarojini Mahishi	10-8-71	O—OI
5	Correcting the answer given on 3-8-71 to a supplementary on Starred Question No. 1534 regarding setting up of new large scale projects in Punjab.	Shri Ghanshyam Oza	10-8-71	
6	Correcting the answer given on 2-7-71 to a supplementary on Starred Question No. 881 regarding Report of Enquiry Commission on the National Fitness Corps Organisation.	Shri K.S. Ramaswamy	12-8-71	O—O2

*Statement was laid on the Table.

**19. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS
OF BUSINESS**

Business	Time taken	Percentage to the total time
	H. M.	
BILLS—		
(a) Government Bills	*73 31	18·6
(c) Private Members' Bills	14 21	3·6
BUDGETS—		
(a) Railway Budget	19 03	4·8
(b) General Budget	120 45	30·5
(c) Budgets in respect of States/Union territory under President's rule	**8 44	2·2
CALLING ATTENTION NOTICES (Rules 197)	24 33	6·2
DISCUSSIONS—		
(a) Half-an-Hour Discussions (Rule 55)	10 27	2·6
(b) Short Duration Discussions (Rules 193)	18 02	4·5
MOTIONS (Rules 191 and 342)	15 05	3·8
QUESTIONS	56 02	14·2
RESOLUTIONS—		
(a) Government Resolutions	1 03	0·2
(b) Statutory Resolutions	***4 32	1·2
(c) Private Members' Resolutions	12 27	3·2
STATEMENTS (Rules 357 and 372 and Directions 16 and 115)	2 48	0·7
OTHER MATTERS such as Oath or Affirmation, Papers laid on the Table, Obituary References etc.	14 42	3·7
	<u>396 05</u>	<u>100·0</u>

*Includes time taken on Statutory Resolutions [*vide* S. Nos. 2, 4, 6, & 8 of Statement 16 (ii) pp. 37-38] which were discussed together with the motions for consideration of the related Govt. Bills *vide* Statement 2(i) pp. 2-6.

**Excludes time taken on Budget in respect of the State of West Bengal which was discussed along with Statutory Resolution[(*vide* S.No.8) of Statement 16(ii) pp. 37-38] and motion for consideration of the related Govt. Bill *vide* Statement 2(i)pp. 2-6. Time taken has been shown against Govt. Bills.

***Excludes time taken on Statutory Resolutions [*vide* S. Nos. 2, 4, 6 & 8 of Statement 16(ii) pp. 37-38] which were discussed together with the motions for consideration of the related Govt. Bills *vide* Statement 2(i) pp 2-6. Time taken has been shown against Govt. Bills.